

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 710 of 2019

IN THE MATTER OF:

Saumil. A. Bhavnagri

...Appellant

Versus

Nimit Builder Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Dinkar Singh, Advocate

**For Respondents: Mr. Ashish Aggarwal and Mr. Gurcharan Singh,
Advocates for R-1.**

ORDER

09.09.2019: Due to paucity of time this matter could not be taken up.
Post this appeal 'for admission (after notice)' on **23rd September, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/sk